

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: August 5, 2006

No. 1361 /DR(S)/2006

Km. **Sonica Chaudhary**, Additional Civil Judge, Junior Division, Moradabad to be Civil Judge, Junior Division, Moradabad vice Smt. Rachana Arora.

No. 1362 /DR(S)/2006

Smt. **Rachana Arora**, Civil Judge, Junior Division, Moradabad is promoted and posted as Additional, Chief Judicial Magistrate, Moradabad in the vacant court.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Moradabad.

No. 1363 /DR(S)/2006

Sri **Ratnesh Mani Tripathi**, Civil Judge, Junior Division, Chunar (Mirzapur) is promoted and posted as Civil Judge, Senior Division, Mirzapur in the vacant court.

No. 1364 /DR(S)/2006

Sri **Tabrej Ahmad**, Additional Civil Judge, Junior Division, Baghpat to be Civil Judge, Junior Division, Baghpat vice Sri Shailendra Pandey.

No. 1365 /DR(S)/2006

Sri **Shailendra Pandey**, Civil Judge, Junior Division, Baghpat is promoted and posted as Civil Judge, Senior Division, Jyotiba Phule Nagar in the vacant court.

No. 1366 /DR(S)/2006

Sri **Ram Kishore-IV**, Additional Civil Judge, Junior Division, Bahraich to be Civil Judge, Junior Division, Kaisarganj sitting at Bahraich vice Sri Dinesh Pal Yadav.

No. 1367 /DR(S)/2006

Sri **Dinesh Pal Yadav**, Civil Judge, Junior Division, Kaisarganj sitting at Bahraich is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class at Bahraich vice Sri Parwaiz Ahmad.

No. 1368 /DR(S)/2006

Sri **Parwaiz Ahmad**, Judicial Magistrate, Bahraich to be Civil Judge, Junior Division, Bahraich vice Sri Arvind Rai.

No. 1369 /DR(S)/2006

Sri **Arvind Rai**, Civil Judge, Junior Division, Bahraich is promoted and posted as Civil Judge, Senior Division, Fatehpur in the vacant court.

No. 1370 /DR(S)/2006

Sri **Amit Kumar Pande**, Additional Civil Judge, Junior Division, Agra to be Civil Judge, Junior Division, Agra vice Smt. Adesh Nain.

No. 1371 /DR(S)/2006

Smt. **Adesh Nain**, Civil Judge, Senior Division, Agra is promoted and posted as Additional Chief Judicial Magistrate, Agra in the vacant court.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Agra.

No. 1372 /DR(S)/2006

Sri **Bhoopesh Kumar Gupta**, Additional Civil Judge, Junior Division, Hamirpur to be Civil Judge, Junior Division, Hamirpur vice Sri Ashok Kumar-IX.

No. 1373 /DR(S)/2006

Sri **Ashok Kumar-IX**, Civil Judge, Junior Division, Hamirpur is promoted and posted as Civil Judge, Senior Division, Etawah in the vacant.

No. 1374 /DR(S)/2006

Smt. **Manisha**, Additional Civil Judge, Junior Division, Meerut to be Civil Judge, Junior Division, (Hawali), Meerut vice Sri Nikunj Mittal.

No. 1375 /DR(S)/2006

Sri **Nikunj Mittal**, Civil Judge, Junior Division, (Hawali), Meerut to be Civil Judge, Junior Division (City), Meerut vice Sri Khaliqzama.

No. 1376 /DR(S)/2006

Sri **Khaliqzama**, Civil Judge, Junior Division (City), Meerut is promoted and posted as Additional Chief Judicial Magistrate, Meerut in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Meerut.

No. 1377 /DR(S)/2006

Sri **Sandeep Gupta**, Additional Civil Judge, Junior Division, Mirzapur is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class at Mirzapur vice Sri Mohd. Sapheek.

No. 1378 /DR(S)/2006

Sri **Mohd. Sapheek**, Judicial Magistrate, Mirzapur to be Civil Judge, Junior Division, Mirzapur vice Sri Nitya Nand Shreenet.

No. 1379 /DR(S)/2006

Sri **Nitya Nand Shreenet**, Civil Judge, Junior Division, Mirzapur is promoted and posted as Additional, Chief Judicial Magistrate, Mirzapur in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Mirzapur.

No. 1380 /DR(S)/2006

Sri **Ram Prakash Pandey**, Civil Judge, Junior Division, Rath (Hamirpur) is promoted and posted as Additional Chief Judicial Magistrate, Hamirpur in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Hamirpur.

No. 1381 /DR(S)/2006

Sri **Ajai Singh**, Additional Civil Judge, Junior Division, Garhmukteshwar (Ghaziabad) to be Civil Judge, Junior Division, Garhmukteshwar (Ghaziabad) vice Sri Umesh Kumar Sirohi.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Garhmukteshwar (Ghaziabad).

No. 1382 /DR(S)/2006

Sri **Umesh Kumar Sirohi**, Civil Judge, Junior Division, Garhmukteshwar (Ghaziabad) is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Ghaziabad.

No. 1383 /DR(S)/2006

Sri **Akhilesh Kumar Pathak**, Civil Judge, Junior Division, Fatehabad (Agra) is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Agra.

No. 1384 /DR(S)/2006

Sri **Ram Kishore Pandey**, Additional Civil Judge, Junior Division, Gorakhpur is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class at Gorakhpur vice Sri Ramesh Kumar Yadav.

No. 1385 /DR(S)/2006

Sri **Ramesh Kumar Yadav**, Judicial Magistrate, Gorakhpur to be Civil Judge, Junior Division, Gorakhpur vice Smt. Meena Srivastava.

No. 1386 /DR(S)/2006

Smt. **Meena Srivastava**, Civil Judge, Junior Division, Gorakhpur is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Gorakhpur.

No. 1387 /DR(S)/2006

Sri **Dinesh Singh**, Judicial Magistrate, Aligarh to be Civil Judge, Junior Division (Hawali), Aligarh vice Smt. Lalita Gupta.

No. 1388 /DR(S)/2006

Smt. **Lalita Gupta**, Civil Judge, Junior Division (Hawali), Aligarh is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class at Aligarh vice Sri Shazia Nazar Zaidi.

No. 1389 /DR(S)/2006

Smt. **Shazia Nazar Zaidi**, Judicial Magistrate, Aligarh to be Civil Judge, Junior Division (Koil), Aligarh vice Sri Sunit Chand (Sonu).

No. 1390 /DR(S)/2006

Sri **Sunit Chand (Sonu)**, Civil Judge, Junior Division (Koil), Aligarh is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Aligarh.

No. 1391 /DR(S)/2006

Sri **Pushkar Upadhyay**, Additional Civil Judge, Junior Division, Bansi (Siddharthnagar) to be Civil Judge, Junior Division, Bansi (Siddharthnagar) vice Sri Ashok Kumar Singh-VI.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Bansi (Siddharthnagar)

No. 1392 /DR(S)/2006

Sri **Ashok Kumar Singh-VI**, Civil Judge Junior Division, Bansi (Siddharthnagar) is promoted and posted as Additional Chief Judicial Magistrate, Etawah in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Etawah.

No. 1393 /DR(S)/2006

Sri **Udai Bhan Singh**, Judicial Magistrate, Meerut is promoted and posted as Civil Judge, Senior Division, Auraiya in the vacant court.

No. 1394 /DR(S)/2006

Smt. **Munawar Jahan**, Judicial Magistrate, Baghpat is promoted and posted as Additional Chief Judicial Magistrate, Baghpat in the vacant court.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Baghpat.

No. 1395 /DR(S)/2006

Sri **Arbind Kumar Gautam**, Judicial Magistrate, Kushinagar at Padrauna to be Civil Judge, Junior Division, Kushinagar at Padrauna vice Smt. Priti Srivastava-I.

No. 1396 /DR(S)/2006

Smt. **Priti Srivastava-I**, Civil Judge, Junior Division, Kushinagar at Padrauna is promoted as posted as Additional Chief Judicial Magistrate, Sultanpur.

No. 1397 /DR(S)/2006

Sri **Ahsan Husain**, Civil Judge, Junior Division, Anoopshahar (Bulandshahar) is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bulandshahar.

No. 1398 /DR(S)/2006

Sri **Sudeep Kumar Jaiswal**, Additional Civil Judge, Junior Division, Kairana (Muzaffarnagar) to be Civil Judge, Junior Division, Kairana (Muzaffarnagar) vice Sri Subhash Chandra-VI.

No. 1399 /DR(S)/2006

Sri **Subhash Chandra-VI**, Civil Judge, Junior Division, Kairana (Muzaffarnagar) is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Muzaffarnagar.

No. 1400 /DR(S)/2006

Sri **Ashok Kumar Yadawa-II**, Civil Judge, Junior Division, Chhibramau (Kannauj) is promoted and posted as Additional Chief Judicial Magistrate, Firozabad in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Firozabad.

No. 1401 /DR(S)/2006

Sri **Chandra Pal-II**, Additional Civil Judge, Junior Division, Hapur (Ghaziabad) is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class at Hapur (Ghaziabad) vice Sri Ishtiaq Ali.

No. 1402 /DR(S)/2006

Sri **Ishtiaq Ali**, Judicial Magistrate, Hapur (Ghaziabad) to be Civil Judge, Junior Division, Hapur (Ghaziabad) vice Sri Jaitendra Kumar.

No. 1403 /DR(S)/2006

Sri **Jaitendra Kumar**, Civil Judge, Junior Division, Hapur (Ghaziabad) is promoted and posted as Additional Chief Judicial Magistrate, Hapur (Ghaziabad) in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Hapur (Ghaziabad).

No. 1404 /DR(S)/2006

Sri **Anand Kumar**, Additional Civil Judge, Junior Division, Chhibramau (Kannauj) is promoted and posted as Additional Chief Judicial Magistrate, Kannauj in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Kannauj.

No. 1405 /DR(S)/2006

Sri **Chandra Bhan Singh**, Additional Civil Judge, Junior Division, Etah is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class at Etah vice Sri Trivendra Kumar.

No. 1406 /DR(S)/2006

Sri **Trivendra Kumar**, Judicial Magistrate, Etah to be Civil Judge, Junior Division, Etah vice Smt. Mamta Gupta.

No. 1407 /DR(S)/2006

Smt. **Mamta Gupta**, Civil Judge, Junior Division, Etah is promoted and posted as Additional Chief Judicial Magistrate, Etah in the vacant court.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Etah.

No. 1408 /DR(S)/2006

Sri **Ali Raza**, Civil Judge, Junior Division, Gunnaur (Budaun) is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Budaun.

No. 1409 /DR(S)/2006

Sri **Brijendra Kumar Pandey**, Additional Civil Judge, Junior Division, Moradabad is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class at Moradabad vice Sri Rajesh Chaudhary.

No. 1410 /DR(S)/2006

Sri **Rajesh Chaudhary**, Judicial Magistrate, Moradabad is promoted and posted as Additional Civil Judge Senior Division/ Additional Chief Judicial Magistrate, Moradabad.

No. 1411 /DR(S)/2006

Sri **Angad Prasad-II**, Civil Judge, Junior Division, Jalaun (Jalaun at Orai) is promoted and posted as Civil Judge, Senior Division Jalaun at Orai in the vacant court.

No. 1412 /DR(S)/2006

Sri **Gulab Singh-II**, Additional Civil Judge, Junior Division, Bansi (Siddharthnagar) is promoted and posted as Additional Chief Judicial Magistrate, Raebareli in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Raebareli.

No. 1413 /DR(S)/2006

Sri **Harsh Agarwal**, Additional Civil Judge, Junior Division, Pilibhit is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class at Pilibhit vice Sri Vijay Kumar Dungrakoti.

No. 1414 /DR(S)/2006

Sri **Vijay Kumar Dungrakoti**, Judicial Magistrate, Pilibhit to be Civil Judge, Junior Division, Pilibhit vice Sri Mohd. Rizwan Ahmad.

No. 1415 /DR(S)/2006

Sri **Mohd. Rizwan Ahmad**, Civil Judge, Junior Division, Pilibhit is promoted and posted as Additional Chief Judicial Magistrate, Pilibhit in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Pilibhit.

No. 1416 /DR(S)/2006

Smt. **Sandhya Srivastava**, Judicial Magistrate, Lucknow to be Civil Judge, Junior Division (Hawali), Lucknow vice Sri Vijendra Tripathi.

No. 1417 /DR(S)/2006

Sri **Vijendra Tripathi**, Civil Judge, Junior Division (Hawali), Lucknow to be Civil Judge, Junior Division (North), Lucknow vice Smt. Kiran Bala.

No. 1418 /DR(S)/2006

Smt. **Kiran Bala**, Civil Judge, Junior Division (North), Lucknow is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class at Lucknow vice Sri Veer Bhadra.

No. 1419 /DR(S)/2006

Sri **Veer Bhadra**, Judicial Magistrate, Lucknow to be Civil Judge, Junior Division (South), Lucknow vice Sri Iftekhar Ahmad.

No. 1420 /DR(S)/2006

Sri **Iftekhar Ahmad**, Civil Judge, Junior Division (South), Lucknow is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lucknow.

No. 1421 /DR(S)/2006

Smt. **Kalpna**, Additional Civil Judge, Junior Division, Najibabad (Bijnor) to be Civil Judge, Junior Division, Najibabad (Bijnor) vice Sri Sanjai Kumar Verma.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Najibabad (Bijnor).

No. 1422 /DR(S)/2006

Sri **Sanjai Kumar Verma**, Civil Judge, Junior Division, Najibabad (Bijnor) is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bijnor.

No. 1423 /DR(S)/2006

Sri **Sunder Lal**, Additional Civil Judge, Junior Division, Chandausi (Moradabad) to be Civil Judge, Junior Division, Chandausi (Moradabad) vice Sri Ram Chandra Yadav-I.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Chandausi (Moradabad).

No. 1424 /DR(S)/2006

Sri **Ram Chandra Yadav-I**, Civil Judge, Junior Division, Chandausi (Moradabad) is promoted and posted as Additional Civil Judge, Senior Division/Additional Chief Judicial Magistrate, Moradabad.

No. 1425 /DR(S)/2006

Sri **Sheo Chand**, Additional Civil Judge, Junior Division, Duddhi (Sonbhadra) to be Civil Judge, Junior Division, Duddhi (Sonbhadra) vice Sri Abdul Qayyum.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Duddhi (Sonbhadra).

No. 1426 /DR(S)/2006

Sri **Abdul Qayyum**, Civil Judge, Junior Division, Duddhi (Sonbhadra) is promoted and posted as Civil Judge, Senior Division, Sonbhadra in the vacant court.

No. 1427 /DR(S)/2006

Sri **Bhupendra Rai**, Judicial Magistrate, Allahabad to be Civil Judge, Junior Division (West), Allahabad vice Smt. Alpana Saxena.

No. 1428 /DR(S)/2006

Smt. **Alpana Saxena**, Civil Judge, Junior Division, (West), Allahabad is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Allahabad.

No. 1429 /DR(S)/2006

Smt. **Mita Kumari**, Judicial Magistrate, Gautam Budh Nagar to be Civil Judge, Junior Division, Gautam Budh Nagar vice Smt. Vandana Singh.

No. 1430 /DR(S)/2006

Smt. **Vandana Singh**, Civil Judge, Junior Division, Gautambudh Nagar is promoted and posted as Additional Chief Judicial Magistrate, Gautam Budh Nagar in the vacant court.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Gautam Budh Nagar.

No. 1431 /DR(S)/2006

Sri **Bharat Singh Yadav**, Additional Civil Judge, Junior Division, Jhansi is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class at Jhansi vice Sri Dharmender Rana.

No. 1432 /DR(S)/2006

Sri **Dharmender Rana**, Judicial Magistrate, Jhansi to be Civil Judge, Junior Division, Jhansi vice Km. Manjula Sircar.

No. 1433 /DR(S)/2006

Km. **Manjula Sircar**, Civil Judge, Junior Division, Jhansi is promoted and posted as Additional Chief Judicial Magistrate, Jhansi in the vacant court.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Jhansi

No. 1434 /DR(S)/2006

On reversion to the regular line Smt. **Jaya Pathak**, Assistant Director, Institute of Judicial Training and Research, Lucknow is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Metropolitan Magistrate, Kanpur Nagar.

No. 1435 /DR(S)/2006

Sri **Surjan Singh**, Additional Civil Judge, Junior Division, Banda to be Civil Judge, Junior Division, Banda vice Sri Nasir Ahmad-III.

No. 1436 /DR(S)/2006

Sri **Nasir Ahmad-III**, Civil Judge, Junior Division, Banda is promoted and posted as Additional Chief Judicial Magistrate, Banda in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Banda.

No. 1437 /DR(S)/2006

Sri **Sunil Kumar Yadav**, Civil Judge, Junior Division, Mahmoodabad (Sitapur) is promoted and posted as Civil Judge, Senior Division, Sitapur in the vacant court.

No. 1438 /DR(S)/2006

Sri **Ashok Kumar Dubey**, Additional Civil Judge, Junior Division, Kasia (Kushinagar at Padrauna) is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class at Kasia (Kushinagar at Padrauna) vice Sri Mridul Kumar Misra.

No. 1439 /DR(S)/2006

Sri **Mridul Kumar Misra**, Judicial Magistrate, Kasia (Kushinagar at Padrauna) to be Civil Judge, Junior Division, Kasia (Kushinagar at Padrauna) vice Sri Narendra Kumar-III.

No. 1440 /DR(S)/2006

Sri **Narendra Kumar-III**, Civil Judge, Junior Division, Kasia (Kushinagar at Padrauna) is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bareilly.

No. 1441 /DR(S)/2006

Sri **Ashok Kumar-X**, Judicial Magistrate, Agra is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Agra.

No. 1442 /DR(S)/2006

Sri **Rakesh Kumar Singh**, Judicial Magistrate, Faizabad to be Civil Judge, Junior Division (Hawali), Faizabad vice Sri Achchhey Lal Saroj.

No. 1443 /DR(S)/2006

Sri **Achchhey Lal Saroj**, Civil Judge, Junior Division (Hawali), Faizabad is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class at Faizabad vice Sri Vishnu Chandra Vaish.

No. 1444 /DR(S)/2006

Sri **Vishnu Chandra Vaish**, Judicial Magistrate, Faizabad to be Civil Judge, Junior Division, Faizabad vice Km. Priti Srivastava-II.

No. 1445 /DR(S)/2006

Km. Priti Srivastava-II, Civil Judge, Junior Division, Faizabad is promoted and posted as Additional Chief Judicial Magistrate, Faizabad in the vacant court.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Faizabad.

No. 1446 /DR(S)/2006

Sri Sunil Kumar Singh-III, Additional Civil Judge, Junior Division, Deoband (Saharanpur) to be Civil Judge, Junior Division, Deoband(Saharanpur) vice Smt. Meenu Sharma.

No. 1447 /DR(S)/2006

Smt. Meenu Sharma, Civil Judge, Junior Division, Deoband (Saharanpur) is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Saharanpur.

No. 1448 /DR(S)/2006

Km. Sandhya Chaudhary, Additional Civil Judge, Junior Division, Allahabad is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class at Allahabad vice Km. Indu Dwivedi.

No. 1449 /DR(S)/2006

Km. Indu Dwivedi, Judicial Magistrate, Allahabad to be Additional Civil Judge, Junior Division, Allahabad.

No. 1450 /DR(S)/2006

Sri Sanjeev Kumar, Judicial Magistrate, Allahabad to be Civil Judge, Junior Division (East), Allahabad vice Sri Gopal Upadhyay.

No. 1451 /DR(S)/2006

Sri Gopal Upadhyay, Civil Judge, Junior Division (East), Allahabad is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bareilly.

No. 1452 /DR(S)/2006

Sri Rajendra Prasad Bharti, Judicial Magistrate, Maharajganj to be Civil Judge, Junior Division, Maharajganj vice Sri Radhey Shyam Yadav-II.

No. 1453 /DR(S)/2006

Sri **Radhey Shyam Yadav-II**, Civil Judge, Junior Division, Maharajganj is promoted and posted as Civil Judge, Senior Division, Maharajganj in the vacant court.

No. 1454 /DR(S)/2006

Sri **Hira Lal-III**, Civil Judge, Junior Division, Kalpi (Jalaun at Orai) is promoted and posted as Civil Judge, Senior Division, Shrawati at Bhinga in the vacant court.

No. 1455 /DR(S)/2006

Sri **Shakti Singh**, Additional Civil Judge, Junior Division, Ambedkar Nagar at Akbarpur is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class at Ambedkar Nagar at Akbarpur vice Sri Ram Bilash Singh.

No. 1456 /DR(S)/2006

Sri **Ram Bilash Singh**, Judicial Magistrate, Ambedkar Nagar at Akbarpur to be Civil Judge, Junior Division, Ambedkar Nagar at Akbarpur vice Sri Alok Pandey.

No. 1457 /DR(S)/2006

Sri **Alok Pandey**, Civil Judge, Junior Division, Ambedkar Nagar at Akbarpur to be additional Civil Judge, Junior Division, Ambedkar Nagar at Akbarpur.

No. 1458 /DR(S)/2006

Sri **Om Veer Singh**, Additional Civil Judge, Junior Division, Nagina (Bijnor) to be Civil Judge, Junior Division, Nagina (Bijnor) vice Sri Tripta Chaudhary.

No. 1459 /DR(S)/2006

Smt. **Tripta Chaudhary**, Civil Judge, Junior Division, Nagina (Bijnor) to be Additional Civil Judge, Junior Division, Nagina (Bijnor).

BY ORDER OF THE COURT,

Sd/-

**(SWATANTRA SINGH)
REGISTRAR GENERAL**

No. 165 /D.R(S)/2006 Dated: Allahabad : August 5, 2006

Copy forwarded for information & necessary action to:

1. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow with the request that the Smt. Jaya Pathak, Assistant Director, Institute of Judicial Training & Research, U.P., Lucknow be relieved from her present post, so as to enable her to hand over charge of her present post immediately.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail) with the request to relieve Smt. Jaya Pathak, Assistant Director, Institute of Judicial Training

& Research, U.P., Lucknow from her present post so as to enable her take over charge of new posting immediately.

13.

5. The Publication Secretary at Association Office A-1, River Bank, Judges Colony, Lucknow.
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. All the District & Sessions Judges Subordinate to the High Court of Judicature at Allahabad. (Information available on E-mail).

The officers mentioned above shall handover charge of their present posts and shall proceed to take over charge of their new postings immediately.

The Certificates of handing and taking over charge may please be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

The promotion of the aforesaid officers are subject to the decision in civil Appeal No. 6429 of 2002 arising out of SLP (C) No. 15768 of 2001- Manjula Sircar and others vs. Harendra Bahadur Singh & Others with 6432, 6433, 6435, 6436 & 6437 of 2002 @ SLP (C) No....of 2001 (CC 8793), SLP (C) No. 18 and 628 of 2002.

8. The Registrar, High Court, Lucknow Bench, Lucknow with the request to place this notification before the Hon'ble Judges sitting at Lucknow for their Lordships kind perusal. (Information available on E-mail).
9. (i) All the Officers concerned who are promoted to the cadre of Civil Judge, Senior Division through the concerned District & Sessions Judges (Information available on E-mail).
- (ii) Smt. Jaya Pathak, Assistant Director, Institute of Judicial Training & Research, U.P., Lucknow.

You shall hand over charge of your present post and shall proceed to take over charge of your new posting immediately.

The Certificates of handing and taking over charge may please be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

The promotion of the aforesaid officers are subject to the decision in civil Appeal No. 6429 of 2002 arising out of SLP (C) No. 15768 of 2001- Manjula Sircar and others vs. Harendra Bahadur Singh & Others with 6432, 6433, 6435, 6436 & 6437 of 2002 @ SLP (C) No....of 2001 (CC 8793), SLP (C) No. 18 and 628 of 2002.

10. The Registrar (Confidential), High Court, Allahabad.
11. The Assistant Registrar (Budget), High Court, Allahabad.
12. The Officer On Special Duty/Incharge Computer Centre, High Court, Allahabad.
13. The Section Officer (Admin.A-3), High Court, Allahabad.
14. The Section Officer (Confidential "B" section), High Court, Allahabad.
15. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
16. P.S. to Hon'ble Judges, with the request to place this notification before the Hon'ble Judges sitting at Allahabad for their Lordship's kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT.

Sd/-
(K.K.RANJAN)
DEPUTY REGISTRAR (SERVICES)